

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 237
TO BE ANSWERED ON 3RD FEBRUARY, 2023**

MACHINE TO MACHINE COMMUNICATION

237 Shri M. Mohamed Abdulla:

Will the Minister of Communications be pleased to state:

- (a) whether Government has taken any steps for the proliferation of Machine to Machine communications (M2M) in India, if so, the details thereof;
- (b) how will the network congestions caused by the M2M going to be solved and regulated; and
- (c) in what manner the security-related challenges and ownership of data due to M2M will be controlled and monitored?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) The government has taken the following steps for the proliferation of Machine to Machine (M2M) communication in the country:
 - i. OneM2M (global community that develops standard for IoT), Release 2 as well as Release 3 specifications have been adopted as national standards by DoT.
 - ii. DoT has issued detailed guidelines for registration of M2M Service Providers in Feb'22.
 - iii. 13-digit Numbering plan for SIMs being used in M2M/IoT devices has been issued.
 - iv. C-DOT has opened up its IoT/M2M platform (C-DoT Common Service Platform- CCSP) for the industry as part of its Centre of Innovation (COI) for development and testing of oneM2M standards based IoT/M2M solutions.
 - v. TEC, DoT has released 18 technical reports covering various M2M verticals, communication technologies and security aspects of M2M/IoT, which can be accessed at (<https://www.tec.gov.in/M2M-IoT-technical-reports>).
- (b) To facilitate smooth rollout of M2M services utilizing license exempt spectrum, the Government has permitted license-exempt usage of an additional 1 MHz (in the frequency band 865-867 MHz, making it to 865-868 MHz).

Further, Government had earlier auctioned spectrum in various bands including 700 MHz, 3300 MHz and 26 GHz band for the roll-out of 5G services which includes the capability of Massive Machine Type Communication among others.

(c) There are appropriate provisions incorporated in the License granted to the Telecom Service Providers (TSPs) and registrations granted to M2M Service providers (M2M SPs) by DoT mandating measures to take care of the security challenges along with the applicability of the IT Act-2000 to take care of ownership of data. Further,

- i. the national standards for IoT/M2M (oneM2M) ensure that only authenticated and authorized devices and applications are allowed to communicate. In addition to this, the security framework of oneM2M standard has provisions for secured access of data with robust access control policies/encryption.
- ii. Under the Mandatory Testing and Certification of Telecommunication Equipment (MTCTE) regime, every telecom equipment (including M2M/IoT) has to meet the essential requirements under (a) Electromagnetic Compatibility (EMC) and electromagnetic Interference (EMI) (b) Safety (c) Technical requirements (d) other requirements and (e) Security requirements.
